



2025:DHC:11276-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO (COMM) 153/2024, CM APPL. 44734/2024**

**MALOOK PHARMACEUTICALS  
PRIVATE LIMITED**

.....Appellant

Through: Ms. Preeti Jakhar, Adv.

versus

**PINK LABS BIOSCIENCE  
PRIVATE LIMITED**

.....Respondent

Through: Mr. Akshay Chowdhary and  
Mr. Hritik Sejwal, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**11.12.2025**

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**C.HARI SHANKAR, J.**

1. Ms. Preeti Jakhar, learned Counsel for the appellant seeks leave to withdraw this appeal as she submits that the dispute between the parties stands amicably resolved.

2. The appeal is disposed of withdrawn.

**C.HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**DECEMBER 11, 2025/aky**